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Title: Regarding labour problem in Neyveli Lignite Corporation in Tamil Nadu.

SHRIMATI K. MARAGATHAM (KANCHEEPURAM): Mr. Chairman, Sir, I thank you for giving me this opportunity to raise a matter of urgent public importance.

Neyveli Lignite Corporation, a Government of India enterprise, is a mining and power generating company which provides water to Chennai. It is in the news recently due to its disinvestment plans and indefinite strike by its 27,000 employees. Neyveli Lignite Corporation is one of the main sources of power for Tamil Nadu as it gets 1,450 MW of power. Around 12,000 workers of Neyveli Lignite Corporation are on indefinite strike from 20th July, 2015 demanding higher wages. Though they have been given interim relief, their wage settlement is due from 1st January, 2012. So far no decision has been taken on this issue. If this strike continues, it may harm the industries and power crisis may occur in Tamil Nadu.

Our beloved leader and hon. Chief Minister of Tamil Nadu Dr. *Puratchi Thalaivi Amma* has sought the intervention of the hon. Prime Minister regarding the grievances of NLC workers. *Amma* has also requested the Prime Minister to instruct the Coal Ministry to hold talks with the management of NLC and trade unions to end the strike at the earliest in the better interests of Tamil Nadu. So I would request the Government to take immediate action in this regard.